

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 11th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Southern Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

ORDER

Admit. Mr. R.K. Mehta, the learned counsel takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 07.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **07.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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